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Deployment of C.R.P. and B.S.F. in the Chikmagalur Parliamentary Contituency

284. SHRI PRAKASH MEHRO-TRA:

> SHRI SAWAISINGH SISO-DIA:

> SHRIMATI HAMIDA HABI-BULLAH:

Will the Minister of HOME AF-FAIRS be pleased to state circumstances under which the C.R.P. and B.S.F. were deployed in the Chikmagalur Parliamentary Constituency in the recent bye-election to the Lok Sabha from that constituency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI DHANIK LAL MAN-DAL): At the request of the Government of Karnataka eleven companies of C.R.P. were made available to assist them during Parliamentary bye-elections in Chikmagalur Constituency. No B.S.F. was deployed for Chikmagalur byeelections.

Election news about Chikmagalur bye-election

285. SHRI BHIM RAJ:

SHRIMATI RATAN KUMARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have received any complaints regarding the partisan attitude adopted by the AIR in broadcasting election news during the recent Lok Sabha bye-election from the Chikmagalur Parliamentary Constituency;
- (b) if so, what are details the thereof: and
- (c) what action Government have taken thereon?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI LAL K. ADVANI); (a) to (c) Shri

C. M. Stephen, Leader of the Opposition in Lok Sabha and Shri A.R. Antulay, M.P., General Secretary, All India Congress Committee had written to Minister of Information and Broadcasting alleging the partisan misuse of the media in connection with the Chikmagalur bye-election. The complaints were looked into and it was found that their assertions were not borne out by facts. coverage, whether in news bulletins or in features, was not only fair and objective, but also absolutely biased.

to Questions

Coal mining projects

286. SHRI **SWAMI** DINESH CHANDRA:

> SHRIMATI MAIMOONA SULTAN:

Will the Minister of ENERGY be pleased to state:

- (a) whether Government's attention has been drawn to a news report which appeared in the 'Economic Times' of the 17th October, 1978 to the effect that all the coal mining projects taken up in 1974 are in jeopardy and are far behind the schedule;
- (b) if so, whether Government verifled the facts in regard thereto; what are the reasons for this state of affairs; and
- (c) if the answer to part (b) above affirmative, what be in the ateos Government have taken or to take to improve the situation?

MINISTER OF ENERGY THE. (SHRI P. RAMACHANDRAN): (a) Yes. Sir.

(b) and (c) The facts of the matter are that in 1974, the following coal projects had been sanctioned by the Government namely Sudamdih, Swang Reorganisation, Nandan, Kusmunda and Bhatgaon. Out of these five projects Nandan and Kusmunda are being implemented on schedule.